

nt>

**12.02 hrs.**

Title: Regarding passing of the Representation of the People (Amendment) Bill, 2003 by the Rajya Sabha.

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Representation of the People (Amendment) Bill, 2003 which has been passed by the Rajya Sabha at its sitting held on the 8<sup>th</sup> April, 2003. "

1. Sir, I lay on the Table the Representation of the People (Amendment) Bill, 2003, as passed by Rajya Sabha on 8<sup>th</sup> April, 2003.

---